

SHRI M. VALIULLA: Is it also a fact that to relieve unemployment, an employment project also is included in *the* scheme?

DR. K. L. SHRIMALI: Yes.

SHRI M. VALIULLA: If so, how many people have been employed so far?

DR. K. L. SHRIMALI: I have the list but it will take a lot of time.

PROF. G. RANGA: He is asking the total.

DR. K. L. SHRIMALI: The total amount that we sanctioned for the relief of educated unemployed is Rs. 1,08,65,820.

*7. [The questioner (Moulana M. Furuqi) was absent. For answer vide col. 24 infra.]

UNIVERSITY EDUCATION COMMISSION REPORT

♦8. SHRI GOVINDA REDDY: Will the Minister for EDUCATION be pleased to state the extent of the progress so far made in the implementation of the recommendations of the University Education Commission?

THE PARLIAMENTARY SECRETARY TO THE MINISTER FOR EDUCATION (DR. K. L. SHRIMALI): In so far as the Government of India are concerned with the Report of the University Education Commission, action has been taken to amend the Acts of incorporation of the Delhi, Aligarh and Banaras Universities so as to bring their constitutions in line with the recommendations of the Commission. The Visva-Bharati has also been constituted into a Central University. A University Grants Commission has been set up.

2. Income-tax laws have been amended to encourage donations for educational purposes, and a number of research scholarships have been instituted as recommended by the Commission.

3. Reorganisation of Secondary Education has been taken in hand.

SHRI GOVINDA REDDY: May I know if the Government have considered the report of the Commission?

MR. CHAIRMAN: Secondary Education.

DR. K. L. SHRIMALI: Yes, Sir.

SHRI GOVINDA REDDY: If the Government have considered the report, may I know whether they have taken any decisions regarding the implementation of the report?

DR. K. L. SHRIMALI: The University Education Commission report has been considered by the Government.

SHRI GOVINDA REDDY: I wanted to know whether Government have taken any decisions upon implementing the report.

DR. K. L. SHRIMALI: As far as the Government of India are concerned, they are mainly concerned with the Central Universities and I have already indicated the work that the Central Government have done with regard to the reconstitution of these Universities.

SHRI GOVINDA REDDY: May I know if the Government have taken decisions on implementing several of the recommendations—of course establishment of the University Grants Commission is one—for example, with regard to the -pays and salaries of teachers and lecturers? May I know whether Government have taken any decision with regard to the duration of courses—all these things which the Commission have recommended?

DR. K. L. SHRIMALI: The position with regard to these Universities is that as far as the Central Government are concerned, they can only deal directly with the Central Universities. We have drawn the attention of the State Governments to the various recommendations which have been made by the University Com-

mission. Only very recently the Government had appointed a Survey Committee which went into the details with regard to the recommendations made. This Survey Committee has made certain specific recommendations with regard to the improvement of the pay scales of teachers, the increase in the number of Leachers and so on. As it involves heavy financial expenditure, the whole thing is under the consideration of the Government at present.

SHRI GOVINDA REDDY: Has this Survey Committee which was referred to in the reply come to any conclusions, with regard to the progress made so far *vis-a-vis* the recommendations of the Commission and if so, what are they?

DR. K. L. SHRIMALI: The Survey Committee felt that the progress has not been satisfactory.

PROF. G. RANGA: Do Government propose to place on the Table of the House for the information of the Members from time to time a statement, may be once a year or six months, about the progress made in implementing the recommendations of this University Education Commission both on the State level and also on the Union level?

DR. K. L. SHRIMALI: This information is available in the various reports which are published by the Ministry of Education.

PROF. G. RANGA: Various reports? I wanted a consolidated report with regard to this specific Commission; and that is how previously it used to be given, whenever high I power commissions were appointed, j

SHRI GOVINDA REDDY: i want- j ed to know whether the opinions of ' the States have been called for with j regard to the implementation of the recommendations of the University Education Commission, and if so, j how many States have replied and fchat ara their opinions?,

DR. K. L. SHRIMALI: We have forwarded the report to the State Governments, and the Central Advisory Board which has representatives of all the State Governments has generally endorsed the recommendations, of the Commission. It is only a question of implementation now.

SHRI P. SUNDARAYYA: Is it proposed to appoint another commission to see how far the recommendations, of this Commission have been implemented?

DR. K. L. SHRIMALI: Sir, Government are seriously considering the question of re-organisation of universities; but it takes some time. However, Government do not propose to appoint^ any other commission for this purpose.

*9. [The questioner (Shri S. N.. Mazumdar) was absent. For answer, vide col 26. infra.]

<10. [For answer, vide col. 34 infra.]!

COLLECTION OF LAND REVENUE IN TRIPURA STATB

•11. SHRI PRASADARAO: Wilt the Minister for STATES be pleased to state:

(a) the amount of land revenue in arrears in Tripura State at present;

(b) whether Government have received any representation from the Tripura peasantry for the cancellation of these arrears; and

(c) if so, what action has been taken by Government in the matter?

THE DEPUTY MINISTER FOR HOME AFFAIRS (SHRI B. N. DATAR): (a) The arrears of land revenue amounted to about Rs. 28 lakhs on the 31st March 1954.

(b) No representation has been received from the tenants for remission of these arrears.

(c) Does not arise.